

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 04

Dated Guwahati, the 12th January, 2024

In continuation of this Registry's earlier Notification No. 05 dated 18.01.2022 and Notification No. 83 dated 29.11.2022, regarding the types of cases to be filed mandatorily through e-filing mode, all filing of Bail Applications under Sections 438/439 Cr.P.C. as well as Civil Contempt cases, shall be mandatorily done through e-filing method as per Rule 3.1 of the Gauhati High Court Electronic Filing (e-filing) Rules, 2020 with effect from 18.01.2024.

By Order,

Sd/- S.K. Poddar


REGISTRAR GENERAL


Memo No. HC. III - 07/ 2015/108-138/ G, Dated Guwahati, the 12th January, 2024.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. He is requested to circulate this Notification to all State Government Departments for compliance.
4. The Law Secretary, Nagaland, Mizoram/ Arunachal Pradesh. He/ She is requested to circulate this Notification to all State Government Departments for compliance.
5. The Registrar (Administration/ Vigilance/ Judicial/ Establishment), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia, for information and circulation amongst all the Judicial Officers in their respective states.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
8. The District & Sessions Judge,
Kamrup (M) / Kamrup /Morigaon /Nagaon /Jorhat /Golaghat / Sivasagar / Dibrugarh/ Tinsukia/ Dhemaji / Lakhimpur / Sonitpur / Hojai / Charaideo / Udalguri / Darrang / Nalbari / Barpeta / Bongaigaon / Kokrajhar/ Dhubri / Goalpara / Cachar /Chirang / Karimganj/ Hailakandi / Baksa /Karbi Anglong / South Salmara-Mankachar /Dima Hasao/Bajali/Biswanath/Majuli/West Karbi Anaglong, Assam.
He/ She is requested to circulate this Notification amongst the respective local Bar Association under his/her jurisdiction.

9. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Court Manager, Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
24. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
25. The AO (J), _____, Section, Gauhati High Court, Guwahati.
26. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
27. The Court Office Nos. 1 & 2, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. The Systems Officer, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Gauhati High Court Notice Boards.


12.1.2024
REGISTRAR GENERAL


12/01/2024